

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.4479/2017

New Delhi, this the 18th day of December, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Naresh Kumar Bharti
Age-30 years, Group 'C'
Post -Senior E.C.G. Technician
S/o Mr. Dharampal Singh
R/o 391/B, Ravidas Mandir Marg
Gali No.3, Mandawali,Delhi – 92. Applicant

(By Advocate:Shri Ambika Ray)

Versus

1. Union of India
Ministry of Health & Family Welfare
Through its Secretary.
2. The Chairman
Ram Manohar Lohia Hospital
New Delhi.
3. The Medical Superintendent
Ram Manohar Lohia Hospital
New Delhi. Respondents.

(By Advocate:Shri Rajeev Kumar)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA as there are certain mistakes. He wants liberty to file a fresh OA after correction. The OA is dismissed as withdrawn with aforesaid liberty.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

